



REMINDER-II

Through E-Mail

From,
D.K. Dwivedi
System Manager
High Court,
Allahabad.

No. ICC/CMP/46/2016
Dated : 28/03/2016

To,
The District Judge(s)
Allahabad/ CSM Nagar/ Shamli.

Sir,

Kindly refer to letter no. ICC/CMP/19/2016, dated 03.02.2016 and Reminder letter no. ICC/CMP/24/2016 dated 10/02/2016 of the Court for providing consolidated information with regard to service support extended by M/s. CSPL Computers Pvt. Ltd., Lucknow and/or OEM during warranty period to all the Judicial Officers in District Courts/on Deputation, to whom **Lenovo Laptops E-4430** have been issued by Feb. 9, 2016. Information is required to be furnished in the attached proforma along with copies of complaints made and call-sheets duly authenticated by concerned Judicial Officer/any other authorized staff, for perusal and record of the Court.

Information has not been received from your Judgeship till Mar. 28, 2016.

I am therefore to request you to send the information **through e-mail only** in e-mail id computer@allahabadhighcourt.in **latest by 30th March, 2016**, for placing the information before Hon'ble Computerization Committee.

Thanking you,

Yours faithfully

D.K. Dwivedi
(D.K. Dwivedi)

Enclosure : Proforma-A & B

Copy published in official website of Court for information to all Judicial Officers including those on deputation and sending information in the matter through the District Judge(s)/HOD's.

PROFORMA-A

District Court/Department : _____

S/N.	Name & Designation of Judicial Officer	Laptop S/N.)	Present Condition of Laptop (Working/Not Working)

Compiled by
Name : _____
Designation : _____
Date : _____

Verified by
Signature : _____
Nodal Officer (Computerization)
Date : _____
Seal : _____

Forwarded by
Signature : _____
District Judge
Date : _____
Seal : _____

PROFORMA-B

District Court/Department : _____

S/N.	Date of Complaint	Name & Designation of Judicial Officer	Laptop S/N.	Complaint No. (if any assigned by CSPL/Lenovo)	Data of call attended	Date of final resolution	Nature of Problem
1	2	3	4	5	6	7	8

Compiled by
 Name :
 Designation :
 Date :

Verified by
 Signature :
 Nodal Officer (Computerization)
 Date :
 Seal :

Forwarded by
 Signature :
 District Judge
 Date :
 Seal :